18.01 brs.

STATEMENT RE: ALLEGATION ABOUT USE OF I. A. F. PLANES FOR RE-QUISITIONED A. I. C. C MEETING

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH): Mr. Chairman, Sir, before the House was adjourned for lunch today. Shrimati Tarkeshwari Sinha, M. P., had stated that ten Defence 'pianes had been allowed to be used for Members to be brought for the requisitioned A. I. C. C. meeting. I have also learnt that Dr. Ram Subhag Singh had also mentioned that some Defence Ministry 'planes have been sant for fetching members. I have checked up the position and I would like to state categorically that no IAF plane has been

used for bringing A. I. C. C. members for the requisitioned A. I. C. C. meeting or any other purpose connected with the A. I. C. C.

It is unfo:tunate that hon. Members should have made such statements without verifying facts.

MR. CHAIRMAN: The House stands adjourned to meet again at 11 A. M. on Monday.

18.03 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Monday, November 24, 1969/Agrahayera 3, 1891 (Saka).